Name of Circle					Name of State					of acts. B.		ive balance
											(in lakhs)	(in crores)
J. & K.		_				J. & K.	-				2*00	13.96
Kerala						Kerala					7.84	22.49
Karnataka						Karnataka					6.10	19.83
Maharashtra						Maharashtra	B				29.88	100.32
North Easter	rn		•		٠	Assam, Me Manipur, lands and	A	runach	ripu il, 1	ira, Vaga-	6.29	42.53
North Weste	EII					Punjab, Har	yanı	a, Hima	chal		19-30	166-99
Orissa						Orissa .					8.34	46-64
Rajasthan						Rajasthan					6.43	23.25
M. P.						M. P.					10.08	59.24
Tamil Nadu						Tamil Nadu				$\lambda_{\bullet}:$	16.25	46.07
U. P.						U. P	•	•			47.31	300.29
West Bengal		. 4.0	•	•	•	West Bengal	l	•		٠	20.07	153.95
								TOTAL			221.22	1257.32

## **Advisory Council of DTC**

770. SHRI D. K. PATEL: SHRI BHAIYA RAM MUNDA:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) the date on which the Advisory Council of Delhi Transport Corporation was constituted;
- (b) the number of meetings of the Council held during the year 1975;
- (c) whether the members of the Council have urged upon Government to ask the Council for holding its meeting after every two months; and
- (d) if so, what is Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI DALBIR SINGH): (a) Notification for its constitution was issued on 7th January, 1975.

- (b) The Council held two meetings in August and December during 1975. Another meeting fixed  $f_{\rm or}$  June, 1975 had to be cancelled by the then Chairman, DTC, due to unavoidable circumstances.
- (c) DTC Advisory Council Rules provide for holding Council's meetings once in two months
- (d) The next meeting of the Council is now scheduled to be held in February, 1976. The procedure laid down for holding the Council's meetings is being followed now.

## Members of DTC

- 771. SHRI D. K. PATEL: SHRI BHAIYA RAM MUNDA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:
- (a) the names of members of the Board of Delhi Transport Corporation;
- (b) whether there is any vacancy *on* the Board, if so, the reasons therefor; and